COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 222 OF 2015

Dated: 25th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Generation Co. Ltd. Appellant(s)

Versus

Chhattisgarh Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Shubham Arya Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Ms. Swapna Seshadri

<u>ORDER</u>

List this matter for hearing on <u>28.05.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondent.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

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